

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.01.2023 (THURSDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 990 of 2021 | Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd. | Anuj P. Agarwala | Malak Bhatt Rajat Bector |
| 2. | Comp. App. (AT) (Ins) No. 796 of 2022 | Bhagwati Power and Steel Ltd. Vs. Senior Divisional Commercial Manager, South Eastern Railways & Ors. | Shivam Shukla | H.V Shankar |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**